

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.338/2016

Thursday, this the 25th day of May 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Dr. Virender Kumar, age 35 years
s/o late Mr. Anand Parkash
Indian Red Cross Society
Designation MBBS
r/o E-48, Lal Bagh
Loni, Ghaziabad, UP
2. Dr. Charan Singh Maliyan, age 66 years
s/o Mr. Shyam Singh
Red Cross Society
BAMS, r/o D-2/E-61/A, 211, Nand Nagri
Delhi – 110 093
3. Dr. Vasant Kumar Chile, age 53 years
s/o Mr. Nand Lal Chile
Red Cross Society
r/o UG-3/A-139
Shalimar Garden Extn. II
Ghaziabad, UP

..Applicant

(Nemo)

Versus

1. The Lt. Governor
Govt. of NCT of Delhi
Raj Niwas, Delhi – 110 054
2. Govt. of NCT of Delhi
Through its Secretary
Ministry of Health
Delhi Sachivalaya
New Delhi – 110 002
3. Secretary & Administrative Officer
Indian Red Cross Society
Delhi Branch, Red Cross Bhawan
Golf Links, New Delhi – 110 003

..Respondents

(Nemo)

O R D E R (ORAL)

Justice Permod Kohli:

None for the parties even on second call. On the last date of hearing also, the parties remained absent.

2. It is seen that vide order dated 11.02.2016, the O.A. was dismissed in default. However, it was restored by the Tribunal on 08.07.2016 in M.A. No.1197/2016. It appears that the applicants are not interested to prosecute this case. Dismissed for default of appearance and non-prosecution.

(K. N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

May 25, 2017
/sunil/